- (c) whether the group responsible for such attacks has been identified; and
- (d) if so, the steps taken to nab them and thwart their evil designs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRISRI PRAKASH JAISWAL): (a) and (b) Yes, Sir. Terrorists have started targeting civilians and security personal in bomb blast attacks in Jammu and Kashmir for the last couple of months.

As per the report of the State Government of Jammu and Kashmir, during this year from 1.4.2005 to 15.7.2005, 50 incidents of Explosive/ Improvised Explosive Devices (IEDs) blasts took place, in which, 22 civilians and 15 security personnel were killed and 157 civilians alongwith 59 security personnel injured.

- (c) Hizbul-Muzahideen and other likeminded groups are responsible for such attacks.
- (d) Various steps have been taken in this regard, which include, special nakas and frisking of vehicles being conducted at various public places to foil the nefarious designs of terrorists.

As a result of concerted efforts, the police and other security forces combating terrorism in the State have neutralized/eliminated various commanders and other terrorists of different outfits involved in IEDs and bomb blasts.

## Pak nationals in India

## †1033. SHRI JANARDAN DWIVEDI: SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Pakistani citizens staying illegally in India at present after expiry of their visa;
- (b) the steps taken to send them back to Pakistan since year 2000 till date; and
  - (c) outcomes thereof, so far?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) As per available information 8,230 Pakistani citizens were reportedly illegally staying in India as on 30.4.2005.

(b) and (c) The power under Section 3 (2) (c) of the Foreigners Act, 1946 to detect and deport foreign nationals including Pakistanis staying in India illegally has been delegated to the State Governments/Union Territory Administrations. Besides, instructions have been issued to State Governments/Union Territory Administrations from time to time to launch special drives to detect and deport foreigners staying illegally in the country. Deportation of illegally staying Pakistan nationals is a continuous process and as per readily available information, 820 Pak nationals were deported from January 1,2000 till April, 2005.

## Activities of Mao extremists in Bihar

## 1034. SHRI MOTIUR RAHMAN: MAULAN AOBAIDULLAH KHAN AZMI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the areas in Bihar where Mao extremists are active;
- (b) the details of the criminal acts committed by such extremists in Madhuban and Bairgania in recent past; and
- (c) what steps are being taken to tackle the menace and to provide security to the inhabitants of extremists-affected areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) Available reports indicate that certain areas in Aurangabad, Gaya, Jehanabad, Rohtas, Nalanda, Patna, Bhojpur, East Champaran, Sitamarhi, Arwal, Nawada, Jamui, West Champaran and Kaimur districts of Bihar are affected by naxalite extremism in varying degrees.

(b) CPI (Maoist) extremists on June 23,2005 attacked several locations in Madhuban, district East Champaran. Subsequently, on June 26, 2005 the police arrested some CPI (Maoist) cadres involved in this incident, after an encounter near village Piprahi Sultan, PS Bairgania, district Sitamarhi.